IN THE COURT OF SH. AJAY GULATI SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

CC No. 29/2020 CBI Vs Shiv Dutt Bakshi

24.09.2020

Present:- Sh. Atul Kumar, Ld. Sr. PP for CBI.

Ms. Geeta Luthra, Ld. Sr. counsel along with Ms. Shivani Luthra Lohiya Advocate for accused Shiv Dutt Bakshi.

Accused Shiv Dutt Bakshi has joined the proceedings through Video conference pursuant to the summons issued on 20.8.2020.

Present proceedings have been taken up through Video Conference hosted by court Reader Sh. Virender Yadav.

Matter has been listed today for appearance of the accused.

IO is directed to supply the copy of e-challan to the accused on his e-mail.

Request has also been made by the Ld. Sr. counsel to supply a copy of the order vide which closure report has been rejected. The copy of the aforesaid order is available online and may be downloaded by the accused.

Ld. counsel appearing for the accused is directed to file her *vakalatnama* through the Court's e-mail.

Put up for scrutiny of the documents/e-challan on 21.10.2020.

AJAY GULATI Digitally signed by AJAY GULATI Date: 2020.09.24 12:38:12 +05'30'

(AJAY GULATI) Spl. Judge (PC Act), CBI-12 RADC/New Delhi/24.09.2020

IN THE COURT OF SH. AJAY GULATI SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

CC No. 01/2020 CBI Vs Ajoy Gangauly

24.09.2020

Present:- Ms. Jyotsna Sharma Pandey, Ld. PP for the CBI.

Present proceedings have been taken up through Video Conference hosted by court Reader Sh. Virender Yadav.

Matter has been listed today for further consideration on the closure report.

On the last date of hearing, Ld. PP for the CBI had requested for some time to argue the matter. Today, she has requested for some more time to respond to the queries of the Court.

To come up for further consideration on the closure report on 19.10.2020.

AJAY GULATI Digitally signed by AJAY GULATI Date: 2020.09.24 13:51:59 +05'30'

(AJAY GULATI) Spl. Judge (PC Act), CBI-12 RADC/New Delhi/24.09.2020